

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2555  
ANSWERED ON:18.03.2005  
INDIRA AWAS YOJANA  
Athawale Shri Ramdas

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of houses constructed as on date under the Indira Awas Yojna in the country particularly in the tribal areas indicating the details of the open and covered areas;
- (b) the number of persons having no accommodation facilities so far and the reasons for neglecting them;
- (c) whether the hand pumps installed for the members of Scheduled Castes and the Scheduled Tribes have not been working for many areas as a result of which they have to depend on others for drinking water;
- (d) if so, the details thereof alongwith the action proposed to be taken in this regard; and
- (e) the time by which the above facilities are likely to be made available to each of the families of the above communities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) As per information available, about 124.63 lakh houses have been constructed for below the poverty line (BPL) rural families in the rural areas including tribal areas as on date under the Indira Awaas Yojana (IAY) in the country since inception i.e.1985. Under the Scheme, the plinth area of the IAY house should not be less than 20 Sq.mts. and the IAY beneficiary has complete freedom to the manner of construction of the house . The layout, size and type design of IAY dwelling unit depend on the local conditions and the preference of the beneficiary.

(b) As per the estimates made available by 2001 Census, the housing shortage in the rural areas is about 149.66 lakhs. However, this Ministry is trying to provide assistance for construction / upgradation of houses for rural poor living below the poverty line within the available financial resources.

(c ) to (e) Drinking water is a State subject and it is for the State Governments to take up rural supply projects and ensure its maintenance. The Central Government, however, provides financial assistance and technical support under a Centrally Sponsored Scheme to supplement the efforts of the State Governments in this regard. 15 % of the funds provided under Accelerated Rural Water Supply Programme (ARWSP) (Normal) can be utilized for operation and maintenance. The data in regard to number of functional or non-functional hand pumps is not maintained at the Central level. At the Central level, only the status of coverage of rural habitations with drinking water supply as per ARWSP norms is maintained. The coverage status is as under :

Type of Coverage Number of habitations Percentage of total

Not Covered (NC)	5368	0.38
Partially Covered (PC)	60884	4.28
Fully Covered (FC)	1356031	95.34
Uninhabitated/mirgrated	381	
Total	1422664	